

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

To ✓

All the Principal District & Sessions Judges,
Of the State.

No: 8542-65/Inje

Dated: 02/7/2019

Subject: Provision of Medical Facilities in Court Complexes.

Sir,

With reference to the subject cited above, I am desired to request you to furnish a report with regard to the provision of medical facilities in your respective Court Complexes. You are also requested to furnish your suggestions/views with regard to provision of medical facilities in the Court Complexes, if the same are non-existent.

Your report must reach this office at the earliest.

With regards,

Yours faithfully,

(Sanjay Dhar)
Registrar General

No: 8542-65/In

Dated: 02/7/2019

Copy of the above forwarded to:-

Principal Secretary to Hon'ble the Chief Justice, High Court of J&K for information of Her Lordship.

Registrar General

(Nic)